

J
A.P.Mishra-Vrs- UOI

For Orders/Directions No. 6
O.A.No. 53/2012
Advocate (s)- M/s. B.Dash & Ors.
Advocate (s)- Mr. S.B.Jena

Order dated: 05.02.2013

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
&
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

....
Mr. S.B.Jena, Ld. A.C.G.S.C. is present for the
Respondents.

By filing a memo dated 04.02.2013, Mr. B.Dash, Ld.
Counsel for the applicant, submitted that the applicant wants to
withdraw this O.A. Prayer is allowed.

O.A. stands dismissed as withdrawn.

R.
MEMBER (Admn.)

A. K. Patnaik
MEMBER (Judl.)

RK